

Government of Rajasthan
Department for Child Rights

20/198, Kaveri Path, Near K.L. Saini Stadium, Mansarovar, Jaipur

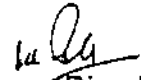
S. No F 22(7)(4)/ग.अ.वि. / प्रि. मजिस्ट्रेट नियुक्ति / 2016/ 20800

Date: 11-9-19

Notification

In pursuance of the recommendation made by Hon'ble Rajasthan High Court, Jodhpur, wide letter No. RJS-Esst.B2(v)/24/2016/8369, dated 03-09-2019, the State Government hereby appoints Judicial Officer Smt. Ajanta Agarwal, ADDL, SR. CJ-CUM-ACJM, NO.2, Bharatpur as full fledged Principal Magistrate of Juvenile Justice Board (JJB), Bharatpur constituted under section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015.

This appointment has been made conferring powers under section 4(2) of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall hold their regular sittings from the premises of Government Observation Home as per the provisions of the Act and Rules made thereunder.


(Nishkam Diwakar)

Director & Joint Secretary


S. No F 22(7)(4)/ग.अ.वि. / प्रि. मजिस्ट्रेट नियुक्ति / 2016/ 20801-23- Date: 11-9-19
Copy forwarded to the following for information and necessary action-

1. Special Assistant to Hon'ble Minister, Social Justice and Empowerment Department, Government of Rajasthan, Secretariat, Jaipur
2. Special Assistant to Hon'ble Minister, Law and Legal Affairs, Government of Rajasthan, Secretariat, Jaipur
3. Sr. Deputy Secretary, Chief Secretary, Rajasthan, Secretariat, Jaipur
4. Private Secretary, Additional Chief Secretary, Home Department, Rajasthan, Secretariat, Jaipur
5. Private Secretary, Principal Secretary, Law/Social Justice and Empowerment Department, Rajasthan, Secretariat, Jaipur
6. Registrar General, Hon'ble Rajasthan High Court, Jodhpur
7. Registrar (Administration), Hon'ble Rajasthan High Court, Jodhpur
8. Private Secretary, Director, Department for Child Rights and Chief Executive Officer, Rajasthan State Child Protection Society, Rajasthan, Jaipur
9. Secretary, Rajasthan State Commission for Protection for Child Rights, Jaipur
10. Member Secretary, Rajasthan State Legal Services Authority, Jaipur
11. Director, Rajasthan State Judicial Academy, Jodhpur
12. Private Secretary, Director General of Police, Rajasthan, Lal Kothi, Jaipur

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13. Additional Director General of Police, AHTU, Lal Kothi, Jaipur
14. District and Session Judge, Bharatpur.
15. Chief Judicial Magistrates, Bharatpur.
16. Secretary, District Legal Services Authority, Bharatpur.
17. Chairperson, Child Welfare Committee, Bharatpur.
18. Members, Juvenile Justice Board, Bharatpur.
19. District Magistrates and Chairpersons, District Child Protection Unit, Bharatpur.
20. Superintendents of Police, Bharatpur.
21. Superintendent, Government Central Press, Jaipur
22. Accounts Officer/Deputy Director, ICPS/ Deputy Director, SARA, Department for Child Rights, Rajasthan, Jaipur
23. Assistant Director, District Child Protection Units, Bharatpur.
24. Superintendents of Govt. Observation and Children Home (Boys/Girls) Bharatpur.
25. Guard File.


Director & Joint Secretary

RAJASTHAN HIGH COURT, JODHPUR

No.RJS-Estt.B2(v)/TP/24/2016/8652

Date : 11.09.2019

Copy forwarded to the following for information and necessary action:-

1. P.S. to All Hon'ble Judges at Jodhpur.
2. The Registrar General / Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
5. Ms. Ajanta Agarwal, Addl.Sr.CJ-Cum-ACJM No.2, Bharatpur/Principal Magistrate, Juvenile Justice Board, Bharatpur.
6. District & Sessions Judge, Bharatpur with the request to serve/circulate the copy of this order to the concerned Court/Officer/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
7. The Director, Rajasthan State Judicial Academy, Jodhpur.
8. RJS-Estt. Section/ Confidential Section/ Statistics Section/ General Section/ Subordinate Courts(Estt.) Section/ RJS Leave Clerk/ Building Side/ Computer Cell.
9. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.


REGISTRAR GENERAL